

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 25 of 2014

AND

Appeal No.179 of 2014

Dated: 16th July, 2015

Appeal No. 25 of 2014

In the matter of

M/s.SESA Sterlite Ltd.

... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Anr

... Respondent(s)

Appeal No.179 of 2014

In the matter of

GRIDCO Ltd.

... Appellant(s)

Versus

M/S. SESA Sterlite Ltd & Anr

... Respondent(s)

ORDER

The Court has not assembled today.

As agreed by learned counsel for the parties, list the matter on

27.08.2015.

COURT MASTER